



भारतीय रिजर्व बैंक

RESERVE BANK OF INDIA

www.rbi.org.in

Encl:1

RPCD.CO.RF.BC.No.50/07.02.01/2009-10

February 1, 2010

NOTIFICATION

In exercise of the powers conferred under the sub-section (1) of Section 42 of the Reserve Bank of India Act, 1934 and in partial modification of the earlier notification RPCD.CO.RF.BC.No.80/07.02.01/2008-09 dated January 05, 2009, the Reserve Bank of India hereby notifies that the average Cash Reserve Ratio (CRR) required to be maintained by every Scheduled State Co-operative Bank shall, from effective dates mentioned below, be at the percentage points indicated thereagainst.

Effective date (i.e. the fortnight beginning from)	CRR on net demand and time liabilities (per cent)
February 13, 2010	5.50
February 27, 2010	5.75

(G. Gopalakrishna)
Executive Director

ग्रामीण आयोजना और ऋण विभाग, केन्द्रीय कार्यालय, 10वीं मंजिल, केन्द्रीय कार्यालय भवन, शहीद भगतसिंह मार्ग, पोस्ट_ऑफिस सं.10014,

मुम्बई-400 001

Rural Planning & Credit Department Central Office, 10th Floor, Central Office Building, post box no.
10014 Mumbai -400 001

टेलिफोन /Tel No: 91-22-22601000 फैक्स/Fax No: 91-22-22621011/22658273/22658276 Email

ID:cgmicrpcd@rbi.org.in

हिंदी आसान है, इसका प्रयोग ब्राइये